

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 401**  
IA-3385/2020  
In  
IB-432(ND)/2019

**IN THE MATTER OF:**

Mr. Arun Kumar Sinha

**Vs**

M/s. Three C Homes Pvt. Ltd.

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 10.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP

: Mr. Rishabh Jain, Advocate. Along with  
Mr. Gaurav Katiyar, RP in person.

For the YEIDA

: Mr. Amar Gupta, Mr. Aniket Aggarwal,  
Mr. Pravan Tanwar, Advocates.

For the RA

: Adv. Gopal Jain, Sr. Adv., Adv. Abir Roy,  
Adv. Vivek Pandey, Adv. Aman, Adv. Sukanya.

**ORDER**

**IA-3385/2020:-**

We have heard the submissions made by Mr. Amar Gupta, Learned Counsel appearing for the YEIDA as well as Mr. Gopal Jain, Learned Senior Counsel appearing for the SRA.

List the matter on **11.05.2023** for rejoinder arguments on behalf of the Applicant/Resolution Professional.

Matter heard in part.

Sd/-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**